

**Title:** Introduction of the Price Control Bill, 1998.

15.12.-1/2hrs.

SHRIMATI LAKSHMI PANABAKA (NELLORE): I beg to move for leave to introduce a Bill to provide for the constitution of a Commission for the purpose of determining the prices of all consumer goods.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Commission for the purpose of determining the prices of all consumer goods."

The motion was adopted.

SHRIMATI LAKSHMI PANABAKA (NELLORE): I introduce the Bill.

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\* Published in the Gazettee of India Extraordinary Part-II Section-2, dated 18.12.98